



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

MEETING NOTICE

Hon'ble Minister for Law and Justice has desired to take a meeting of Law Officers representing of the State before the Hon'ble High Court at Jammu Wing and all Additional Secretaries/Senior Law Officers/Public Law Officers/Legal Assistants/Junior Legal Assistants working in different Departments/offices of Civil Secretariat and Subordinate Offices of Jammu Division to review the Court cases of the different Departments **on 31st December, 2017 at 10.30 AM at Panchayati Bhavan, Railway Head, Jammu.** Apart from Hon'ble Minister of State for Law, Justice and Parliamentary Affairs, the following are requested kindly to make it convenient to attend the said meeting on scheduled date, time and venue:-

1. Learned Advocate General, J&K Jammu.
2. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
3. Director Litigation, Jammu.
4. All Law Officers (Sr. AAGs, AAGs, DAGs & GAs) representing the State in J&K High Court at Jammu.
5. All Additional Secretaries/Senior Law Officers/Public Law Officers/Legal Assistants/Junior Legal Assistants working in different Departments/offices of Civil Secretariat and Subordinate Offices of Jammu Division.

General Secy

Special Secretary to Government.

NO: LD(Estt) 2015/RM.

Dated: 29 - 12 - 2017.

Copy to the:-

1. Director Information, J&K Jammu.
2. Director Litigation, Jammu with the request to make necessary arrangements for the meeting.
3. All the Additional Secretaries/Senior Law Officers/Public Law Officers/Legal Assistants/Junior Legal Assistants for compliance.
4. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.

